

1	2	3	4	5	6
		5. K2/480 dt. 20-7-90	Brushes Cleaning.	3,52,879/-	M/s. Central Brush Works, Calcutta.
		6. K2/481 dt. 20-7-90	Brushes Cleaning	5,46,720/-	M/s. Ex-Soldier Stores, Jullundur City.
1990-91 DS&D, Calcutta.	1. CP6/504/ 1902/29-8-89/ COAC/336 dt. 19-4-90.	Brushes Broom (Brass) 300 mm lead.		1,20,862/-	M/s. A.K. Ghoshal & Sons. Calcutta.

**Policy changes in hundred per cent
Export Oriented Units Scheme**

3765. SHRI PRAKASH
V. PATIL:
SHRI SRIKANTA DATTA
NARASIMHARAJA WA-
DIYAR:

Will the Minister of COMMERCE
be pleased to state:

(a) whether a number of policy
changes are being considered in the
100 per cent Export Oriented Units
Scheme;

(b) if so, the details of changes
proposed to be made; and

(c) to what extent these will help
in improving the Export Oriented
Units?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
(SHRI ARANGIL SHREEDHA-
RAN): (a) Yes, Sir.

(b) and (c) The details of the policy
changes are still being worked out.

**Investment of funds by UTI in small
savings schemes**

3766. SHRI MAHENDRA SINGH
MEWAR: Will the Minister of FIN-
ANCE be pleased to state:

(a) the norms and/or rules observ-
ed by the Unit Trust of India while
investing funds in small savings
schemes in various States;

(b) the total investments of the
Unit Trust of India in the above
schemes as on June 30, 1990 State-
wise;

(c) whether the investment made in
Rajasthan is less as compared to
other States; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI ANIL SHASTRI): (a) to (d)
The information is being collected and
will be laid on the table of the House.

Survey for locating minerals in States

3767. SHRI BABANRAO DHA-
KNE: Will the Minister of STEEL
AND MINES be pleased to state:

(a) whether any survey has been
conducted for locating minerals in
some States during the past three
years;

(b) if so, the details of the mine-
rals found; and

(c) the steps taken or proposed to
be taken by Government to exploit
these resources?

THE MINISTER OF ENERGY
AND MINISTER OF CIVIL AVIA-
TION (SHRI ARIF MOHAMMAD
KHAN): (a) and (b) Yes, Sir. During
the last three years mineral investiga-
tions with special emphasis on Coal
& Lignite, base metals (Copper-Lead-
Zinc), gold, fertilizer minerals etc.

have been carried out in almost all the States of the country. The resources estimated are given below:—

	(In Million tonnes)
Coal . . .	13137
Lignite . . .	1086
Copper ore . . .	44.77
Lead-Zinc ore . . .	106.28
Gold ore . . .	5.918 (20 tonnes of contained metal)
Phosphorite and Apatite . . .	7.863
Limestone . . .	1835.109
Manganese ore . . .	24.416
Chromite . . .	2.973

(c) Exploitation of the resources is a continuing activity and steps are taken by the concerned Central/State Public Sector Undertakings and Private Agencies after the techno-economic viability of exploitation is established through detailed exploration and feasibility studies.

Falling of Indian share in IMF quota

3768. SHRI MADHAVRAO SCINDIA:
SHRI DHARMESH PRASAD VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether India is facing the peculiar problem of declining quota share in the expanded International Monetary Fund (IMF) despite having increased its new quota in absolute terms (quota in million SDR):

(b) if so, the reasons thereof; and

(c) the steps Government propose to take or have taken in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):

(a) to (c) The distribution of an overall IMF quota increase is determined by a complex formula which gives weightages to the existing quota allocation (called the equiproportional element) and selective allocations, based on calculated quotas. The calculated quotas, in turn, is, determined by a formula which is a function of variables such as gross domestic product at current prices, official reserve holdings, current receipts, current payments and variability of annual current receipts. In the 8th Review of quotas, the increased quotas were distributed on a weightage formula of 40:60 between the then prevailing shares and calculated elements. In the 9th Review, the weightage allocation has been 60:40 for equiproportional and calculated elements. On the basis of the existing procedure, the quota share of a large number of developing countries including India has been declining somewhat in successive quota allocations. The reason for this is that the existing formula governing the calculation of quotas gives larger weightage to the economic strength of a member and size of exports etc. India alongwith several developing countries has been highlighting this imbalance. It has been agreed to review the quota formulas during the 10th Review of quotas.

Survey for finding minerals in Kalahandi, Orissa

3769. SHRI D. AMAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have conducted any geological survey in Kalahandi District of Orissa during the last three years;

(b) if so, the quantity of various mineral deposits found there;

(c) whether Government have any proposal to exploit these deposits; and

(d) if so, the details thereof?